

IN THE NATIONAL COMPANY LAW TRIBUNAL,
NEW DELHI COURT III

Item No. 316
CA(CAA)/120/2021

IN THE MATTER OF:

M/s. Vesilot Export Ltd. AND M/s. Yasmak Trade Infra Ltd.

.....APPLICANT/PETITIONER

SECTION

U/s 230/232

Order delivered on 15.05.2023

CORAM:

SHRI BACHU VENKAT BALARAM DAS, HON'BLE MEMBER (JUDICIAL)

SHRI ATUL CHATURVEDI, HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the RD : Adv. Niharika Tanwar.

For the OL : Adv. Tanuja Rawat

ORDER

Due to paucity of time, the matter is adjourned as directed by Hon'ble Members.

Put up on **24.07.2023.**

Sd/-
(Court Officer)